

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CONTEMPT No. 5/2018 in CA/94/2017 *in* *SV*  
PETITION NUMBER : TCP/172/2016  
NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY + 1  
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Counsel for Petitioners (Mr.Abhinav Parthasarathy for Mr.T.K.Bhaskar) present.  
Counsel for R1 and R2 (Mr.Shyam Gopal for Mr.Vineet Subramani) present.  
Counsel for R3 (Ms.Ambili Menon) present. In this case, inspite of several opportunities being given by this Tribunal to R1 and R2, the order for allowing the inspection by R3 was not complied with. However, attempts have been made by R1 and R2 on various grounds to modify / recall the earlier orders of this Tribunal without providing proper reasons. Inspite of many opportunities for the party (R1 & R2) to suggest the date and time for conducting inspection by R3, they have refused to comply with the same. In view of several earlier orders, this Tribunal has no option but to direct the District Collector, Coimbatore in terms of Section 429 (1) of the Companies Act, 2013 to issue the relevant orders to secure the books and accounts of R1 Company for conducting inspection by R3. Both counsels are directed to make final submissions in the main CP on the next date of hearing. Matter is adjourned for making final submissions. **Put up on 27.09.2018.**

In this case, it is seen that the Attendance Sheet was taken away by one of the legal counsel and it has not yet been returned to the Registry. In view of this, the order has not been issued along with the Attendance Sheet, but in the order the names of the counsels who had appeared has been indicated.

*sd/*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd/*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)